

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 275 / (MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Sunflower Investments &  
Textiles Ltd.

SECTION OF THE COMPANIES ACT: 230-232 OF THE  
Companies Act 1956/2013/I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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Common Order

CSP 273/230-232/NCLT/MB//MAH/2017

CSP 274/230-232/NCLT/MB//MAH/2017

CSP 275/230-232/NCLT/MB//MAH/2017

At request of the Petitioner Counsel, list this matter on 20.4.2017 for hearing.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)